

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-874(PB)/2018

IN THE MATTER OF:

Sterling Paraphernalia Pvt. Ltd. Applicant/petitioner
Vs.
Bulland Builtech Pvt. Ltd. Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 12.10.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

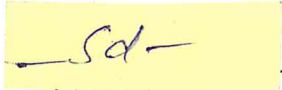
PRESENTS:

For the Applicant/petitioner: Mr. S.N Gautam, Adv.
For the respondent : -

ORDER

Learned counsel for the petitioner states that the parties have reached an amicable settlement. Accordingly, the present petition does not survive of adjudication.

Dismissed as withdrawn.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)